

DIVISION BENCH
COURT - II

P-125

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/52(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	AKSHAR BUILDCON VS VIKRAM NUVOTECH INDIA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Dhiren R Dave, Adv.] for Petitioner

Mr. A. K. Mishra, Adv.] For the Respondent

ORDER

1. Learned Counsel for the parties present.
2. Despite notice none appears for the Corporate Debtor, therefore, a last chance of two weeks' time is given to Corporate Debtor to file Reply Affidavit in this matter, failing which an appropriate order will be passed.
3. List this matter **on 17.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**